

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'F' NEW DELHI**

**BEFORE SHRI N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**I.T.A. No.2952/DEL/2018 (A.Y 2014-15)**

**(THROUGH VIDEO CONFERENCING)**

Rajiv Kumar Chawla X/371, Gali No. 6, Mohalla Ram Nagar, Gandhi Nagar, New Delhi – 110031 AACPC1874C <b>(APPELLANT)</b>	Vs	Pr. CIT (Central)-19 Vikash Bhawan, ITO, New Delhi – 01  <b>(RESPONDENT)</b>
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<b>Appellant by</b>	<b>Sh. Ananya Kapoor, Adv</b>
<b>Respondent by</b>	<b>Smt. Sushma Singh, CIT DR</b>

<b>Date of Hearing</b>	<b>20.01.2021</b>
<b>Date of Pronouncement</b>	<b>20.01.2021</b>

**ORDER**

**PER SUCHITRA KAMBLE, JM**

This appeal is filed by the assessee against order dated 23/03/2018 passed by Principal Commissioner of Income Tax, Delhi-19, New Delhi for assessment year 2014-15.

2. Before us, the assessee has moved an application dated 18/01/2021, where in it is submitted that the assessee has filed Form No. 1 & 2 in the Direct Tax “ Vivad se Vishwash Scheme” (VSV) Act, 2020 and has received Form No. 3 from the Department. The assessee, therefore, seeks to withdraw the appeal to which revenue has no objection.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeal of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider the same. The appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

**Order is pronounced in the open court in presence of both the parties on this 20<sup>th</sup> Day of January, 2021.**

**Sd/-  
(N. K. BILLAIYA)  
ACCOUNTANT MEMBER**

**Sd/-  
(SUCHITRA KAMBLE)  
JUDICIAL MEMBER**

Dated: 20/01/2021  
*R. Naheed \**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT NEW DELHI

